

Annexure - 9

Name of the Corporate Debtor : Kerala Chamber of Commerce and Industry

Date of Commencement of CIRP : 21.02.2022

List of Creditors as on: 08.03.2022

List of other creditors (Other than financial creditors and operational creditors)

(Amount in `)

Sl No.	Name of Creditor	Details of Claim received				Details of claim admitted							Amount of contingent claim	Amount of any mutual dues, that may be setoff	Amount of claim not admitted	Amount of claim under verification	Remarks,if any
		Date of receipt	Amount of principal claimed	Amount of interest claimed	Amount claimed	Amount of principal admitted	Amount of interest admitted	Total amount of claim admitted	Nature of Claim	Amount covered by security interest	Amount covered by guarantee	Whether related party?					
1	DCB Bank	08.03.2022	187,970	131,301	319,271	187,970	33,495	221,465	Rent deposit	NIL	NIL	No	NIL	NIL	131,301	NIL	Interest calculated @ 24% compounded. Simple interest @12% admitted.
2	Dr Thomas K Paulose	07.03.2022	70,000,000	0	70,000,000	0	0	0							70,000,000		The claim is not admitted for the want of documents substantiating the claim.
3	Adv. Tom K Thomas	07.03.2022	1,465,250	0	1,465,250	732,625	0	732,625	Award & Compensation	NIL	NIL	No	NIL	NIL	732,625	50% allowed	Only 50% admitted. Balance amount can be claimed from Cherupushpam Films. Interest @ 10% on the award amount not calculated by the claimant, hence not considered.
4	Dr.Asok Cheriyan	06.03.2022	986,800	0	986,800	0	0	0	Interior Furnishing	NIL	NIL	No	NIL	NIL	986,800	NIL	Amount spend on interior furnishing cannot be admitted.
5	R1 International	07.03.2022	9,773,500	25,573,228	35,346,728	9,773,500	18,896,963	28,670,463	Award & Compensation	NIL	NIL	No	NIL	NIL	6,676,265		Rent paid for another premise due to non delivery of the office space in KTC cannot be admitted.
6	Lalu Samuel	08.03.2022	5,750,000	0	5,750,000	5,750,000	0	5,750,000	Award & Compensation	NIL	NIL	No	NIL	NIL	0		
7	V Narayanan Kutty	07.03.2022	250,000	0	250,000	125,000	0	125,000	AWARD FEE	NIL	NIL	No	NIL	NIL	125,000	50% allowed	50% Arbitration cost is taken as principal amount and balance amount can be claimed from Cherupushpam films
8	M U Vijayalakshmi	07.03.2022	287,950	0	287,950	287,950	0	287,950	AWARD FEE	NIL	NIL	No	NIL	NIL	0		Loss of rent and arbitration expenses admitted
9	Davidroots LLP - Arun David	08.03.2022	71,345,062	31,011,069	102,356,131	54,985,492	31,011,069	85,996,561	AWARD FEE	NIL	NIL	No	NIL	NIL	16,359,570	50% allowed	50% Arbitration award is taken as principal amount and balance amount can be claimed from Cherupushpam films
10	M K Ali Koya	08.03.2022	57,339,000	0	57,339,000	57,339,000	0	57,339,000	Award & Compensation						0		Loss of rent as per the arbitration award
TOTAL			217,385,532	56,584,297	274,101,130	128,993,567	49,908,032	179,123,064							95,011,561		